

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (C). No.137 of 2017

Steel Authority of India Limited ... Petitioner
 Versus
IEA International Trading AG (Switzerland)
 ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Amitabh Prasad, Advocate
For the Respondent : Mr. Manish Mishra, Advocate

Order No.03 Dated- 25.06.2020

Heard the parties through video conferencing.

The learned counsel for the respondent prays for time to file a counter affidavit.

Prayer for time is allowed.

List this writ application after eight weeks, under the heading "**For Hearing**".

In the meanwhile, the respondent may file counter affidavit, if any.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/